

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL** – Nomination of two Additional District and Sessions Judges for the Academic Programme No.P-1191 on the subject of **“Orientation Programme on Cases Concerning Persons Residing Abroad”** scheduled to be held on 23.11.2019 and 24.11.2019 at National Judicial Academy, Bhopal – **Relief Arrangements – ORDERS – ISSUED.**

**REF:** 1. Letter No.NJA/Reg/Ac.Prog/2019-20/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.  
2. High Court’s letter ROC.No.682/SO/2019, dated 15.11.2019.

**ORDER ROC.No.3353/2019-B.SPL., DATED:16.11.2019**

**The High Court is pleased to pass the following Orders:**

The following two Additional District and Sessions Judges, mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1191 on the subject of **“Orientation Programme on Cases Concerning Persons Residing Abroad”** scheduled to be held from 23.11.2019 and 24.11.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2<sup>nd</sup> read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Academic Programme at National Judicial Academy, Bhopal.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	<b>SRI K.JAYA KUMAR,</b> I Addl. District and Sessions Judge, Warangal.	Prl. District and Sessions Judge, Warangal.
2.	<b>SRI CH.V.R.R. VARA PRASAD,</b> Special Court at Hyderabad for Trial of Criminal Cases relating to elected M.Ps., M.L.As., of the State of Telangana.	IV Addl. Metropolitan Sessions Judge, Hyderabad.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Academic Programme from 23.11.2019 and 24.11.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

**NOTE:** 1. The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.  
2. **The nominated officer are entitled only for actual journey time.**

  
**REGISTRAR GENERAL**  
**FAC REGISTRAR (VIGILANCE)**

**To:**

1. The officers Concerned.
2. The Incharge Officers.
3. The The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh State.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Prl. District and Sessions Judge, Warangal.
7. The Special Court at Hyderabad for Trial of Criminal Cases relating to elected M.Ps., M.L.As., of the State of Telangana.
8. The I Addl. District and Sessions Judge, Warangal.
9. The II Addl. Metropolitan Sessions Judge, Hyderabad.
10. The Pay and Accounts Officer, Hyderabad.
11. The District Treasury Officer, Warangal.

12. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell.           |                     |                     |

High Court for the State of Telangana at Hyderabad.

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